

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 312
CA(CAA)-24/ND/2024
New IA- 124/2024

IN THE MATTER OF:

Moody International Certification India Ltd. ... Applicant/Petitioner

Under Section: 230-232

Order delivered on 12.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-124/2024: There is no appearance on behalf of the Applicant, in the interest of justice, the hearing is deferred to 07.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)